

[TO BE PUBLISHED IN PART II, SECTION 3, SUB-SECTION (i) OF THE GAZETTE OF INDIA, EXTRAORDINARY]

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(Department of Revenue)

**Corrigendum**

New Delhi, the 4<sup>th</sup> February, 2020

G.S.R. (E).- In the notification of the Government of India in the Ministry of Finance (Department of Revenue), No.05/2020-Customs, dated the 2<sup>nd</sup> February, 2020, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 65(E), dated the 2<sup>nd</sup> February, 2020, in line 15, *for* “3907 99 90” *read* “3907 99 00”.

[F. No. 334/2/2020-TRU]

(Gaurav Singh)

Deputy Secretary to the Government of India